

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:3223
ANSWERED ON:19.03.2001
EXTENSION OF SUBMARINE CABLE CIRCUITS
NANDIPAKU VENKATASWAMY;SUKENDER REDDY GUTHA

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Union Government have received any request for changing of reasonable fees for remitting extension of submarine cable circuits to inland cities under Internet Service Provider (ISP) policy;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) to (c): After considering various aspects and view points on the subject of allowing Internet Service Provider (ISP) to set up international gateway for Internet, the Government has permitted ISPs to set up submarine Cable Landing Stations for International gateways for internet after getting security clearance. The application processing fees for setting up Submarine Cable Landing Stations for international gateways for Internet is Rs. 50,000. The ISPs are permitted to set up Submarine Cable Landing Stations within a distance of 100 Kms from sea shore. ISPs setting up Submarine Cable Landing Stations for international gateways for internet have been permitted to sell bandwidth to other ISPs. The ISPs can get connected to Submarine Cable Landing Station by taking bandwidth from any telecom service provider who is authorized to sell bandwidth.